

HIGH COURT AT CALCUTTA

STATEMENT FOR THE MONTH OF OCTOBER, 2022

<i>INSTITUTION, DISPOSAL & PENDENCY OF MAIN CASES AS ON 31.10.2022</i>				
Description of Cases	Total Pending at the beginning of the Month	Total Institution during the Month	Total Disposal during the Month	Total Pending as on 31.10.2022
ORIGINAL SIDE				
01. CIVIL	18483	33	18	18498
02. CRIMINAL	0	0	0	0
TOTAL	18483	33	18	18498
APPELLATE SIDE <i>(including Circuit Benches at Andaman & Nicobar Islands)</i>				
03. CIVIL	168909	458	502	168865
04. CRIMINAL	36244	867	562	36549
TOTAL	205153	1325	1064	205414
GRAND TOTAL	223636	1358	1082	223912